

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:656
ANSWERED ON:13.08.2012
IRREGULARITIES IN AWARDING TENDERS BY NMDC
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of STEEL be pleased to state:

- (a) whether there has been instances of irregularities in award of tender by National Mineral Development Corporation (NMDC);
- (b) if so, the details thereof;
- (c) whether some representations have also been received with respect to alleged irregularities in award of these tenders;
- (d) if so, the details thereof;
- (e) whether the Government has taken any action in this regard;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the details of action proposed to be taken for ensuring transparency in award of tenders by NMDC and to root out corruption therein?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)to(g): Some representations regarding alleged irregularities in award of tenders by NMDC for installation of Thin Slab Caster for Rolling Mill and Hot Strip Mill for the Integrated Steel Plant at Nagarnar were received. Preliminary examination has revealed that no irregularities were committed. These representations are under further examination in consultation with Chief Vigilance Officer (CVO), NMDC and Central Vigilance Commission (CVC).

However, for ensuring transparency in award of tenders, NMDC has introduced Integrity Pact, which is to be signed by NMDC and the bidder for procurement cases of Rs.10 crore each and above and all works whose estimates are more than Rs.20 crore. Works whose estimates are more than Rs.10 lakhs are awarded through open tender basis by the NMDC with wide publicity in leading news papers, company's website and central procurement portal.